

**COURT- II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 08 of 2011.**

**Dated: 26<sup>th</sup> August, 2011**

**Present :Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**In the matter of:**

**Brihanmumbai Electric Supply & Transport**

**Appellant (s)**

**Versus**

**M.E.R.C.**

**Respondent (s)**

Counsel for the Appellant (s): Mr. M.G. Ramachandran  
Mr.Sanad Ramakrishnan  
Mr. Rajeev Mishra (Rep.)

Counsel for the Respondent (s): Mr. Buddy A Ranganadhan

**ORDER**

Heard learned Counsel for the appellant.

Post the matter for further **hearing on 12.09. 2011**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**PK**